

12.56 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF TUNG BHADRA STEEL PRODUCT LTD., FOR 1972-73 AND TARIFF COMMISSION REPORT, 1968 ON FAIR SELLING PRICE OF AUTOMOBILE ANCILIARIES.

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : I lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Tungbhadra Steel Products Limited, for the year 1972-73.

(ii) Annual Report of the Tungbhadra Steel Products Limited for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6156/74.]

(2) (i) A copy of the Report (1968) of the Tariff Commission on the Fair Selling Prices of Automobile Anciliaries (Hindi Version), under sub-section (2) of Section 16 of the Tariff Commission Act, 1951.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above report. [Placed in Library. See No. LT-6157/74]

15.17 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 22nd December, 1973:—

1. The Appropriation (Railways) No. 4 Bill, 1973.
2. The Appropriation (No. 4) Bill, 1973.
3. The Appropriation (No. 5) Bill, 1973.
4. The Orissa Appropriation (No. 4) Bill, 1973.
5. The Income-tax (Amendment) Bill, 1973.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following thirteen Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 22nd December, 1973:—

1. The Authorised Translations (Central Laws) Bill, 1973.
2. The Textiles Committee (Amendment) Bill, 1973.
3. The Press Council (Amendment) Bill, 1973.
4. The Indian Railways (Second Amendment) Bill, 1973.
5. The Alcock Ashdown Company Limited (Acquisition of Undertakings) Bill, 1973.
6. The Burn Company and Indian Standard, Wagon Company (Taking over of Management) Bill, 1973.
7. The Homoeopathy Central Council Bill, 1973.
8. The Advocates (Amendment) Bill, 1973.